

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.510
TO BE ANSWERED ON 20TH JULY, 2022**

SURPLUS RICE

510. SHRIMATI PRAMILA BISOYI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantum of outstanding payments that need to be paid to the Odisha State Civil Supplies Corporation in connection with paddy/rice procurement as on date;**
- (b) the time by which the outstanding amount is likely to be cleared by the Union Government;**
- (c) the quantity of surplus rice received by FCI from Odisha during the last five-years, year-wise;**
- (d) whether there is any restriction on receipt of surplus rice from the State during the current year; and**
- (e) if so, the details thereof?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (b): The provisional/advance food subsidy is released to all Decentralized Procurement (DCP) States including Odisha on the basis of their quarterly claims which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks , procurement, allocation and distribution of food grains, FCI's reconciliation, Utilization Certificates received, Economic Cost of food grains etc., among others.

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Department of Food & Public Distribution, Government of India has been continuously releasing amount of food subsidy to the Government of Odisha/Odisha State Civil Supplies Corporation against their subsidy claims. Further, the admissible amount of provisional food subsidy released to Government of Odisha/OSCSC in the last three years and current F.Y. is as follows:

S. No.	Year	Amount released (Rs. in Cr.)
1	2019-20	Rs.5807.45
2	2020-21	Rs.8985.73
3	2021-22	Rs.7892.69
4	2022-23	Rs. 1897.53 (up to 13.07.2022)

(c): The details of surplus rice delivered to FCI by the Government of Odisha for central pool during the last five years is as under :-

KMS	Surplus rice delivered to FCI (Figures in LMT)
2016-17	16.09
2017-18	12.39
2018-19	17.84
2019-20	17.21
2020-21	18.99

(d) & (e): The estimates for procurement of Paddy (in terms of Rice) are finalized by the Government of India in consultation with state Governments, Ministry of Agriculture & farmers Welfare (MoA&FW) and Food Corporation of India, before the commencement of each marketing season based upon estimated production, marketable surplus and agriculture crop pattern-July/August for Kharif and February/March for Rabi crops etc. Procurement in a State depends not only upon production but also upon other multiple factors like marketable surplus, MSP, prevailing market rate, demand & supply situation and participation of private traders etc.

Odisha is a DCP State, wherein procurement is undertaken by State Government through its agencies. Only the surplus rice, after meeting State's requirement, is delivered to FCI in central pool account for movement to deficit/consuming States.
